



IN THE INCOME TAX APPELLATE TRIBUNAL 'A' BENCH, PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER AND  
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

**ITA No. 505/PUN/2019 : A.Y. 2015-16**

Shri Ashok Sahebrao Choure  
Plot No. E-17, MIDC Area  
Waluj, Aurangabad  
PAN: AAMPC 0724D

Appellant

Vs.

The Asstt. Commissioner of Income-tax  
Circle 2, Aurangabad

Respondent

Appellant by : None

Respondent by : Shri Ramnath P. Murkude

Date of Hearing : 24-08-2022

Date of Pronouncement : 24-08-2022

**ORDER**

**PER PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER**

This appeal preferred by the assessee emanates from the order of the Id. Commissioner of Income Tax (Appeals) – 2, Aurangabad dated 30-01-2019 for the Assessment Year 2015-16.

2. Before us, the assessee filed a letter dt. 06-02-2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The assessee also filed copy of Form No.3 issued by the Pr. Commissioner of Income Tax – 1, Nasik, ON 29-01-2021.

3. The Id. DR has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal.



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5. In the result, the appeal of the assessee is **dismissed as withdrawn.**

Order pronounced in the open Court on this 24<sup>th</sup> August 2022.

Sd/-

sd/-

**(INTURI RAMA RAO)  
ACCOUNTANT MEMBER**

**(PARTHA SARATHI CHAUDHURY)  
JUDICIAL MEMBER**

Pune; Dated, the 24<sup>th</sup> August , 2022  
Ankam

**Copy of the Order forwarded to :**

1. The Appellant.
2. The Respondent.
3. The CIT – (A)-2 Aurangabad .
4. Pr. C.I.T. 2, Nashik
5. D.R. ITAT 'A' Bench
5. Guard File

BY ORDER,

Sr. Private Secretary  
ITAT, Pune.



1	Draft dictated on	24-08-2022	Sr.PS/PS
2	Draft placed before author	24-08-2022	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on	24-08-2022	Sr.PS/PS
7	Date of uploading of order	24-08-2022	Sr.PS/PS
8	File sent to Bench Clerk	24-08-2022	Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		